

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.1757
TO BE ANSWERED ON 20.12.2018

Assessment of NRDWP

1757.SHRI SHRIRANG APPA BARNE:

DR. PRITAM GOPINATH MUNDE:

SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI ANANDRAO ADSUL:

SHRI VINAYAK BHAURAO RAUT:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether National Rural Drinking Water Programme is a Centrally Sponsored Scheme aimed at providing every person in rural India with “adequate, safe water” for drinking, cooking and other domestic basic needs in a “sustainable manner”;
- (b) if so, whether more than 163 million Indians do not have access to safe drinking water;
- (c) if so, the facts in this regard;
- (d) whether the National Rural Drinking Water Programme has failed in its target despite spending 90% of Rs. 89.956 crore budget over five years and if so, the facts thereof;
- (e) whether poor execution of works and weak contract management for water-supply projects remaining “incomplete, abandoned and non-operational are identified for failure of achievement of target;
- (f) if so, the details thereof and the response of the Government thereon; and
- (g) the steps taken by the Government for speedy completion of incomplete projects and to make abandoned and non-operational projects ?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) National Rural Drinking Water Programme (NRDWP) is a Centrally Sponsored Scheme through which this Ministry supports States for improving coverage of drinking water in rural areas.
- (b) & (c) This Ministry provides financial and technical assistance to States for coverage of rural drinking water supply through NRDWP. States reports their coverage of rural drinking water supply on the online portal Integrated Management Information System (IMIS) of the Ministry. As per information reported by States on IMIS, out of total rural population of 91.62 Crore in the country, a population of 4.08 Crore is not getting up to 40 litre per capita per day (lpcd) safe drinking water as some drinking water sources which provide water to the population is chemically contaminated with at least one contaminant.
- (d) to (g) Rural drinking water supply is a state subject and this Ministry provides assistance to State government for improving the coverage of safe drinking water in rural areas. It is the State Govt. which executes the Projects and manages the Contract. The report regarding shortcoming in performance / functioning of the project / scheme was shared with the states while asking them to take necessary corrective & preventive action. Further, to improve the implementation of NRDWP, Ministry has restructured it in November 2017 by making it competitive, result oriented and outcome based.